

M.A. 1627/98
in O.A. 1201/95

11.12.98 Hon-Mr. S. L. Tani, J.M.

Hon-Mr. G. Ramakrishnan AM

None for the applicant. Respondent
by Sri A. N. Shukla, proxy to Sri N. B. Singh
advocate. Alongwith Civil misc application
No. 1627/98 promotion order Annexure
SCA-III is filed and an application
of the applicant is also filed on 18.2.98
(SCA-IV) praying withdrawal of the case.
It appears that the relief which the
applicant has sought has been granted
to him. In the result, application
is allowed. The OA is liable to
be dismissed as being infructuous and
is dismissed accordingly. No order as
to costs.

P. M. T.
A.M.

S. L. Tani
J.M.